LOK SABHA

Monday, July 31, 1967/Sravana 9, 1889 (Saka).

The Lok Sabha met at Eleven of the Clock.

[Mr. SPEAKER in the Chair.]

ORAL ANSWERS TO QUESTIONS

Indian settlers in African countries

*1471, Shri A. B. Vajpayee: Shri N. S. Sharma: Shri Shri Gopal Saboo: Shri Brij Bhushan Lal: Shri Sharda Nand:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that Government have not seriously considered the question of the Indian settlers in the African countries;
- (b) whether it is also a fact that in certain African countries, Indians are treated as second class citizens and they live in humiliating conditions; and
- (c) if so, the steps taken by Government in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pai Singh): (a) It would not be correct to state that the Government of India has not given serious consideration to matter relating to Indian settlers in African countries.

(b) It is also not correct to say that Indians in certain African countries are treated as Second Class citizens. Those who have taken up local citizenship of these countries enjoy full rights and privileges of citizenship. Those who have not adopted the citizenship of the countries in which they live are still permitted to live and work there in conformity with conditions and requirements prescribed in respect of alien residents.

(c) The Government of India and our Missions in these countries have always worked towards the maintenance of good and harmonious relations between the Asian community in these countries and the indigenous populations. Whenever possible and appropriate, we have also interceded on behalf of persons of Indian origin with the Government of the countries when difficulties concerned. arisen. Government have also accorded liberal customs and other comcessions to persons of Indian origin wishing to return to India for permanent resettlement.

श्री घटल बिहारी वाजपेयी: क्या यह सच है कि पूर्वी धकरीका के घनेक देशों में जिन भारतीयों ने उन देशों की नागरिकता स्वीकार कर ली है उन के साथ भी नौकरियों में भेदभाव होता है ग्रीर धकरीकीनाइजेशन (ग्रकरीकीकरण) के नाम पर जिन्होंने नागरिकता स्वीकार कर ली है, उन भारतीयों को भी नौकरी से निकाला जा रहा है?

Shri Surendra Pal Singh: Sir, as far as our knowledge goes, there is no discrimination meted out to those who have taken up the local citizenship of any East African country.

भी घटल बिहारी वाजपेयी: प्रध्यंभं महोदय, मुझे इस जवाब पर बड़ा ताज्जुब है। दो साल पहले संसद् सदस्यों का एक प्रतिनिधि मंडल पूर्वी प्रफरीका के देशों में 15711

गया था भीर वहां हमें इस भाशय की शिकायत मिली थी कि जिन भारतीयों ने उन देशों की नागरिकता स्वोकार कर लो है उन के साथ भी भेदमाव हो रहा है। प्रतिनिधि मंडल ने इस बाशय को एक रिपोर्ट प्रवान मंत्रा को दी थो । क्या मैं यह समझूं कि विदेश मंत्रालय के राज्य मंत्रों को इस के बारे में कुछ पता नहीं है ?

भी सुरेन्द्रपाल िह: मेरे इत्म में यही है कि किसा किस्म का कोई डिस्किमिनेशन उन के साथ नहीं किया जा रहा है। पहले कुछ शिकायतें जरूर थीं कि कुछ सिविल सर्वे दस को निकाल दिया गया था और उनका जगह मफरोकनों को लगाया गर्या था। लेकिन यह पहले की बात है, वे लोग वहां के नागरिक नहीं थे। लेकिन इस समय मेरे पास यही रिपोर्ट है कि जिन लोगों ने वहां की नागरिकता स्वीकार करली है उन के साथ कोई डिस्क्रिम-नेशन नहीं किया जाता है।

श्री भटल बिहारी वाजपेयी: मैं यह जानना चाहता हं कि क्या विदेश मंत्रालय विदेशों में बसे हए भारतीयों को स्थिति के बारे भें जांच करने के लिये संसद सदस्यों की एक कमेटा बनाने का विचार कर रहा है, जो इन देशों में जा कर भारतीयों से मिल कर वहां की स्थिति का पता लगाये और इस के बारे में सही रिपोर्ट सरकार की और सदन को दे?

The Minister of External Affairs (Shri M. C. Chagla): Sir, may I clarify the situation? The people of Indian origin fall into three categories: firstly those who have accepted the citizenship of the country in which they reside; the second is those who hold British passports and are British citizens and the third is those who still retain or who are of Indian citizenship, and the question has got to be looked at from different points of view with regard to all these categories. With regard to those who have accepted the citizenship of that country, our advice to them is that they must get involved in the country which they have adopted; they must give their loyalty and support to that country and they should not look to us: of course. India being their mother country, they should have cultural ties, but politically they should get themselves assimilated with the people of that country. With regard to those who hold British passpor's, the liability and responsibility is of the United Kingdom; they have British passports. With regard to those who are still Indians, we tell them, "If you want to leave, we shall be happy to receive you; all facilities will be given to you when you return to-India." This is the position.

Shri A. B. Vajpayee: Sir, my question has not been answered. The hon. Minister has explained the position, I am aware of the position. I entirely agree with him. Those Indians who have adopted citizenship in the country that they have chosen should entirely identify themselves with those countries, with the interest of those countries. But is it not a fact that even those Indians who have accepted the citizenship of these particular countries are being discriminated against in matters of service, trade and industry?

Shri M. C. Chagla: As my colleague has pointed out, our information that there is no discrimination as far as those who have accepted local citizenship are concerned. Of course, if there is discrimination against those who have not accepted their citizenship that is a different matter. I think my hon, friend is making a mistake. There may be a discrimination against those who have not accepted the citizenship there or who still hold British passports. But as far as our knowledge goes there is no discrimination against those who have accepted citizenship and have become African citizens, Kenyan citizens or Tanzanian citizens. We have received no reports to that effect.

श्री कजनूषण लालः नया मंत्री महोदय यह बताने को कुना करेंगे कि कितने इन्डियनज को अकरोका से बेबस और प्रेशर को वजह से, बहां पर उन के राइट्स प्रोटेक्टेड न होने की वजह से वहां से बाना पड़ा है तथा सरकार उन के बारे में क्या कार्यवाहों कर रही है ?

श्री मुरेन्द्रपाल किहः अब तक करीब करांब 6 हजार से 7 हजार तक इण्डियन्ज वापत आ चुके हैं। उन के सामने िसी किस्म की कोई दिक्कत नहीं आई है। जो कुछ सामान वे लाना चाहते थे, वह आ सका है तथा जो फैंसिलिटोज हम देते हैं, वह उन को दो गई है।

श्री मध लिमये : ग्रध्यक्ष महोदय, पूर्वी अकराका के हिन्दुस्तानियों की जो दुर्गति हुई है उल को महेनजर रखते हुए हमारं हाई कमीशन ने वहां पर जो व्यापारी थे उन लागों से कहा था कि अगर वे विशिष्ट सोमा के अन्दर यानी निश्चित तारीख के पहले अगर अपना व्यापारिक सामान ल श्रावेंने तो उसके ऊपर उन को ग्रायात कर नहीं देना पड़ेगा। लेकिन बात ऐसी हुई है कि पुराने व्यापार मंत्री मनुमाई शाह और स्टेट देखिंग कारपोरेशन के कारनामों का वजह से इन ग्राश्वासनों को भंग कर के माल को रोका गया है। इसो तरह का एक केस श्रो झार० डी० भीमजी के सब कागज ग्रीर दस्तावेज समेत मैंने मृतपूर्व व्यापार मंत्री के पास भेजा था। मैं यह जानना चाहता हूं कि चूंकि विदेश मंत्रालय के द्वारा यह ग्रास्वासन दिया नया था, क्या विदेश मंत्रो या प्रजान मंत्री इस के बारे में स्वयं जान कर के न्याय दिलाने की कोशिश करेगे?

Shri M. C. Chagla: If my hon. friend will give me any instance where there is any discrimination against anybody returning to India or

श्री मयु िम दें में हिन्दुस्तानियों के साथ हिन्दुस्तान को सरकार जो बिस्कोमि-नेशन कर रहों है, उसकी चर्चा कर रहा हूं। खुद आप ऐसा कर रहे हैं तो दूसरों के बारे में क्या कहूं?

श्री मु॰ कः चागलाः में भो उसकी ही बात कर रहा हूं।

If we have violated any assurance given by us the hon Member will let me know the instance and we will look into it.

श्री मणु िश्स्ये: नवस्वर महीने से पत्र व्यवहार कर रहा हूं।

भी मु०क० चागला हमारी मिनिस्ट्री ' के साथ ?

श्री मथु जिमये: तरकार तो एक ही है। प्रधान मंत्री को लिखा है, व्यापार मंत्री को लिखा है। अब चाहते हैं तो आपको भी लिख्ना।

श्री मु०क० चागलाः आप मुझे लिखिये, मैं देखूना और जो कुछ करना है, वह करूना।

Shri Krishna Kumar Chatterji: Sir. in spite of the answer given by .he hon. Member, if the reports by friends who have visited those countries indicate that even those who have accepted the citizenship of African countries are not treated on the same equal footing as our hon. Minister just now said, then a thorough investigation is necessary. In view of the fact that reports have come from a person whose authentici'y cannot be challenged, I would ask the hon. Minister to make specific enquiries about the charge that they are not being treated on the same footing and the same rights are not given to them. I want a categorical answer from the hon. Minister whether he is prepared to do it?

Shri M. C. Chagia: I am certainly prepared to make any more enquiry if necessary. As I have already told the House at present our information is that there is no discrimination. If the House feels, if some hon. Members feel that there is discrimination, I would certainly make enquiries from our missions again.

Shri Swell: Is it a fact that .ome time ago the Government of Tanzania threw an invitation to the people of Indian origin or the Indian citizens residing there to take up the citizenship of that country, that there was very little response to that invitation of the Government of Tanzania and that it was only then that the attitude of the Government of Tanzania began to stiffen towards the Indians? May I know whether it is a fact that this kind of pattern of events typical of almost every other African country, leading to a considerable amount of strain in the relationship between our people and the governments of the African countries?

Shri Surendra Pal Singh: It is true that all the African countries that become independent gave a period of two years during which they asked the people of Asian origin to take up the local citizenship. But the response was very poor. I think only 15 per cent of the entire population of Asian orgin took up the local citizenship. What was the second part of the question?

shri Swell: The Deputy Minister has confirmed my statement. The second part of my question was whether it was only then, after the scanty response to the open invitation of African countries that the attitude of these African countries began to stiffen towards the Indians.

Shri Surendra Pal Singh: It is a fact that the poor response of the people of Indian origin to take up the local citizenship was rather disappointing for the African countries and that they have not taken it very kindly. The people of Asian origin go there,

carry on trade and commerce and make a lot of money and yet it is rather unfortunate that they repatriate their money to the foreign countries instead of investing it in those countries, and retain foreign passports instead of taking up the citizenship of the countries where they are residing, even when they are offered local citizenship; this is the gravamen of the charge of the African countries.

Shri D. N. Tiwary: Will the Government let us know what was contained in the report of the Members of Parliament who visited the East African countries and submitted a report to the Government? What specific grievances have they mentioned of the people of Indian origin living in Africa?

Shri M. C. Chagla: I am sorry, I have not received the report. I will look into it and let my hon, friend know about it.

Shri Indrajit Gupta: As far as the Government is aware or has information, may I know how much truth there is in the reports which we have seen sometimes, emanating of course from African sources, that many the Indian settlers there-not all, course, but some of them-particularly those who were there for many years and doing trade, commerce and so on, took up an unsympathetic or hostile attitude towards the national independence movement of those African countries and that has created some air or atmosphere of suspicion or mutual intolerance? Is there any truth in those reports, as far as the government knows?

Shri M. C. Chagla: It is partly true in the case of African countries. As my colleague has pointed out, the Indians who have stayed there for years and earned a lot of money. Instead of investing it in those countries.

Shri Indrajit Gupta: I was referring to their part in the national iberation movement.

Shri M. C. Chagla: I was coming to that. In the political field what my hon friend says is partly correct.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Although this may be true of some Indians, there have been others who have taken part in the national liberation movements of those countries and have encouraged the local people in their liberation struggle.

Shri Manubhai Patel: May I know whether instances have come to the notice of Government where Negroes have threatened the Indian families with murder unless they give their daughters in marriage to the Africans and in such cases the local government is not giving any protection to the Indians?

Shri Surendra Pal Singh: No such instance has come to our notice. the hon. Member brings such instances to our notice, we will look into them.

Mr. Speaker: Next question. Shri Samanta-He is not here. Next question. Shri Tridib Kumar Chaudhuri-He is not here. Shri Samanta-He is not here. Shri Gadilingana Gowd-He is not here. Shri Manibhai Patel.

Shri Abdul Ghani Dar rose-

Mr. Speaker: I know, you are not Manibhai Patel.

भी बाहरत गर्ने दार: स्पीकर साहब, में यहां का मैम्बर तो हं इस जिए मैं इस सवाल को चाहता हं।

[شری عبدالغلی دار : اسهیکر ماهب - میں بہاں کا مهمبر تو هوں لس لئے میں اس سوال کو چاہتا ہوں-[

अध्यक्ष महोदय: श्राप को बैठना चाहिए।

भी प्रव्यूम गरी दार: मैं तीन दफे अपडा हमा।

[شری عبدالنبی دار : : میں تین هنمه کهوا هوا -

भव्यक्ष महोवय: माननीय सदस्य का नाम नहीं है। तीन दफे खडे हए तो क्या किया जाय ?

Not only you but 30 people got up.

भी प्रम्मूल गनी दार: सवाल वडी इम्पीटेंट या उस पर भाप को हमें इजाजत देनी चाहिए। यह ठीक है कि नाम मेरा नहीं है लेकिन बतौर एक मैम्बर होने के क्या मुझे यह हक हासिल नहीं है कि मैं इस पर सप्लीमेंटरी पूछ सक्? ऐसा बेइंसाफी नहीं होनी चाहिए। दिस इस नौट फेयर।

[شری مبدالغلی دار : سوال برا امهارتلت تها اس پر آپ کو همهن الجازت دینی جاهیئے - یه تهیک هے که نام مهرا نهين ۾ لهائن بطور آيک مهمهر ھرنے کے کیا مجھے یہ حق حاصل نہیں ھے که میں ا*س* پر سیلیبالٹری پوچھ أسكون - ايسى يوانصافي نهيان هوني چاهیئے · دس اِز نابِ فیر]

Citizen's Intelligence Forums and Students' Clubs

*1472 Shri Ram Kishan Gupta: Shri Tridib Kumer Chandhari:

> Shri S. C. Samenta: Shri Gadilingana Gowd: Shri Manibhai J. Patel: Skri Sidkoshwar Presad:

Will the Minister of Information. and Broadcasting be pleased to state:

(a) whether there is a proposal to organise Citizens' Intelligence Forums and Students' Clubs throughout the country to gather the reactions æ citizens and students on various problems: